

BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

SIXTEENTH REPORT

(Presented on 14.7.1992)

The Business Advisory Committee held a sitting on Thursday, the 9th July, 1992.

2. The Committee recommend the allocation of time to the following items of business as shown against each :—

- | | |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------|
| (1) The Bhopal Gas Leak Disaster (Processing of Claims) Amendment Bill, 1992.
(<i>Consideration and passing</i>) | 2 hrs. |
| (2) The National Waterway (Kollam-Kottapuram Stretch of West Coast Canal and Champakara and Udyogmandal Canals) Bill, 1992.
(<i>Consideration and passing</i>) | 1 hr. |
| (3) The Legal Services Authorities (Amendment) Bill, 1992, as passed by Rajya Sabha.
(<i>Consideration and passing</i>) | 2 hrs. |
| (4) The Rubber (Amendment) Bill, 1992.
(<i>Consideration and passing</i>) | 1 hr. |
| (5) The Infant Milk Substitutes, Feeding Bottles and Infant Foods (Regulation of Production, Supply and Distribution) Bill, 1992.
(<i>Consideration and passing</i>) | 2 hrs. |
| (6) The Jammu & Kashmir State Legislature (Delegation of Powers) Bill, 1992.
(<i>Consideration and passing</i>) | 1 hr. |
| (7) Discussion on the Resolution seeking approval of the continuance in force of the proclamation issued on 18 July, 1990 in relation to the State of Jammu & Kashmir.
(<i>Consideration and passing</i>) | 2 hrs. |

3. The Committee also recommend that the Jammu & Kashmir Legislature (Delegation of Powers) Bill, 1992 may be put down for consideration and passing on Monday, the 13th July, 1992.

NEW DELHI;
July 9, 1992
Asadha 18, 1914 (Saka)

SHIVRAJ V. PATIL,
Chairman,
Business Advisory Committee.